

ABSTRACT

District and Sessions Judges - Transfers and Postings of District and Sessions Judges - ORDERS - ISSUED.

ROC.NO.46/2019-B.SPL.

NOTIFICATION NO.48-B.SPL.

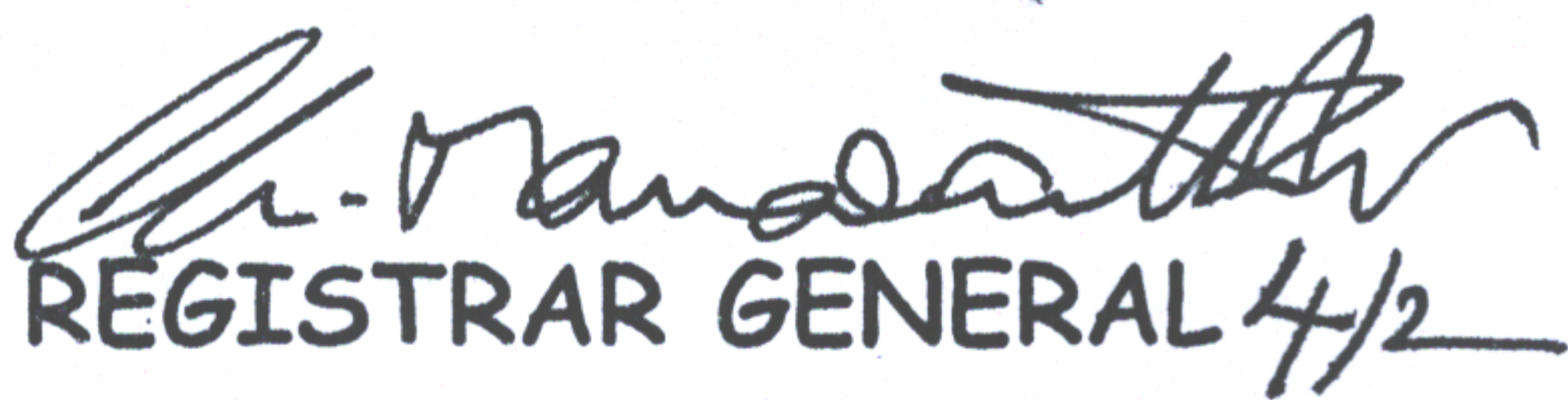
DATED:04.02.2019.

The High Court passed the following Transfer and Posting of District and Sessions Judge:

Sri B.V.L.N.Chakravarthi, Special Judge for SPE & ACB Cases-cum-III Addl. District and Sessions Judge-cum-Addl. Metropolitan Sessions Judge, Vijayawada, Krishna District, is transferred and posted as Metropolitan Sessions Judge-cum-II Addl. District and Sessions Judge, Vijayawada, Krishna District which is notified as NIA Special Court (post kept vacant)

- i) Sri B.V.L.N.Chakravarthy, shall take charge of his post from Judge, Family Court-cum-IV Addl. District and Sessions Judge, Vijayawada.
- ii) Sri B.V.L.N.Chakravarthy, after assumption of charge as Metropolitan Sessions Judge-cum-II Addl. District and Sessions Judge, Vijayawada, Krishna District, he will be in full additional charge of the post of Special Judge for SPE & ACB Cases-cum-III Addl. District and Sessions Judge-cum-Addl. Metropolitan Sessions Judge, Vijayawada, until further orders.

NOTE: The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL 4/2
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind

3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh. (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority.
8. The Prl. District and Sessions Judge, Krishna at Machilipatnam.
9. The I Additional District and Sessions Judge, Krishna at Machilipatnam.
10. The Special Judge for SPE & ACB Cases-cum-III Addl. District and Sessions Judge-cum-Addl. Metropolitan Sessions Judge, Vijayawada, Krishna District,
11. The Metropolitan Sessions Judge-cum-II Addl. District and Sessions Judge, Vijayawada, Krishna District
12. The District Treasury Officer, Krishna at Machilipatnam.
13. The Sub-Treasury Officer, Vijayawada, Krishna District.

14. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.